

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2016

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

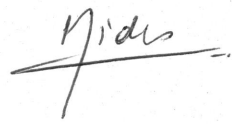
NAME OF THE PARTIES: Mrs Aneesha Dutta & Anr.


V/s.

M/s. Northbridge Capital Ltd. & Ashu Dutt

SECTION OF THE COMPANIES ACT: 397/398, 59 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Santosh Paul, a/w Ms. Chaitraka Patki a/w Ms. Nidhi Singh i/b Vidhi Partners for Petitioners		
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2.	Adv. Zaid Ansari for Respondents		
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Common Order

C.A. No. 54 to 56/2016 & 15 to 23/2017 in

T.C.P. No.91 to 96/397-398 & 58/NCLT/MB/MAH/2015

C.P. No. 42/397-398 & 59/NCLT/MB/MAH/2016

At request of the parties, list this matter to 17.03.2017

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

sd/-

V. NALLASENAPATHY
Member (Technical).